

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 107
TO BE ANSWERED ON 02.02.2024

ANGANWADI CENTRES IN MADHYA PRADESH

107 DR. DHAL SINGH BISEN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi centres (AWCs) and the children enrolled in these centres in Madhya Pradesh, district-wise;
- (b) the details of remuneration proposed to be increased for Anganwadi Workers and Helpers in view of the price-rise and less salary being paid to them State/UT-wise including Madhya Pradesh;
- (c) the number of AWCs which have pucca building, drinking water and toilet facilities, State/UT-wise including Madhya Pradesh and the number of AWCs which have no building, district-wise;
- (d) the details of the quantity of Rice, Lentils, Cereals, Oil, Vegetables, Sugar, Iodized salt etc. prescribed for each children, State/UT-wise including the above said State; and
- (e) the details of the quantity and quality of food being supplied to child enrolled in AWCs, State/UT-wise including Madhya Pradesh along with the steps taken to ensure supply of good quality food to them, State/UT-wise including the above said State?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) District wise number of Anganwadi Centres (AWCs) in the State of Madhya Pradesh and the children enrolled in these AWCs is at **Annexure I**.
- (b) Government of India increases the honorarium of AWWs/AWHs from time to time. From 1st October, 2018, Government of India has enhanced the honorarium of AWWs at main-AWCs from Rs. 3,000/- to Rs. 4,500/- per month; AWWs at mini- AWCs from Rs. 2,250/- to Rs. 3,500/- per month; AWHs from Rs. 1,500/- to Rs. 2,250/- per month; and introduced performance linked incentive of Rs.250/- per month for AWHs and Rs.500/- to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State. The additional honorarium provided by the States/UTs is placed at **Annexure II**. At present no proposal is under consideration to increase the honorarium of AWWs/ AWHs.
- (c) Every Anganwadi Centre is being operated in a building. State/UT wise details of infrastructure (drinking water and toilet facilities) of operational Anganwadi Centres (AWCs) is at **Annexure III**.

(d) and (e) Under Supplementary Nutrition Programme, food grains (Wheat/Rice/Coarse grains) are provided to beneficiaries at Anganwadi Centres as per the prescribed nutritional norms through Department of Food & Public Distribution (Ministry of Consumer Affairs, Food & Public Distribution) including State of Madhya Pradesh under Wheat Based Nutrition Programme (WBNP) and Scheme for Adolescent Girls (SAG).

Further, greater emphasis is being given on the use of millets for preparation of Hot Cooked Meal and Take Home Rations (THR- not raw ration) at Anganwadi centres for beneficiaries including children to tackle anaemia and other micro-nutrient deficiencies in women and children. Further, under Mission Poshan 2.0, only fortified rice is being allocated to all the States/UTs. In addition, States/UTs are supplementing the Supplementary Nutrition as per local food habits. States/UTs have been advised to promote use of AYUSH systems for prevention of malnutrition and related diseases. A programme to support development of Poshan Vatikas at Anganwadi Centres to meet dietary diversity gap leveraging traditional knowledge in nutritional practices has also been taken up.

A State-wise statement indicating the quantity of food grains allocated under WBNP and SAG during the current financial year is enclosed at Annexure IV. Further, this Ministry has issued Streamlining Guidelines dated 13.01.2021 on Quality Assurance, Roles and Responsibilities of Duty Holders, Procedure for procurement, integrating AYUSH concepts and Data Management and Monitoring through 'Poshan Tracker' for transparency, efficiency and accountability in delivery of Supplementary Nutrition.

ANNEXURE- I

ANNEXURE REFERRED IN REPLY TO PART (a) of LOK SABHA UNSTARRED QUESTION NO. 107 FOR 02.02.2024 REGARDING “ANGANWADI CENTRES IN MADHYA PRADESH” ASKED BY DR. DHAL SINGH BISEN

District wise number of Anganwadi Centres (AWCs) in the State of Madhya Pradesh and the children (0 – 6 years) registered in these AWCs*

District	Operational AWC	Children (0 to 6 years)
Agar Malwa	753	54057
Alirajpur	2243	126070
Anuppur	1149	62176
Ashoknagar	1089	80750
Balaghat	2555	146141
BARWANI	1788	179520
Betul	2347	136182
Bhind	3049	140529
Bhopal	1878	171715
BURHANPUR	819	78362
Chhatarpur	2058	201500
Chhindwara	3059	193521
DAMOH	1743	125816
DATIA	990	73533
Dewas	2645	135286
Dhar	3860	250614
DINDORI	1914	70676
Guna	1667	127335
Gwalior	1460	155676
Harda	700	46818
Indore	1845	180462
Jabalpur	2483	160268
Jhabua	2707	174100
KATNI	1712	124194
KHANDWA(East Nimar)	1682	123302
Khargone (West Nimar)	2297	181337
Mandla	2306	93835
Mandsaur	2562	113665
MORENA	2610	203400
Narmadapuram	1777	100122
Narsinghpur	1193	81709
Neemuch	1882	68887
NIWADI	485	37991
PANNA	1496	104137
Raisen	1858	116126
RAJGARH	2456	141628
Ratlam	2126	149226
Rewa	3575	230673
Sagar	2686	214829
Satna	3035	193002
Sehore	1415	120841
Seoni	2135	120323
Shahdol	1599	103620
SHAJAPUR	1058	82021
Sheopur	1228	83666

SHIVPURI	2410	186901
SIDHI	1909	122838
Singrauli	1550	139096
Tikamgarh	1293	116591
UJJAIN	2127	172829
UMARIA	763	54054
VIDISHA	2374	120546
Total	97135	6772496

*Data as per Poshan Tracker (Dec. 23)

ANNEXURE II

ANNEXURE REFERRED IN REPLY TO PART (b) of LOK SABHA UNSTARRED QUESTION NO. 107 FOR 02.02.2024 REGARDING “ANGANWADI CENTRES IN MADHYA PRADESH” ASKED BY DR. DHAL SINGH BISEN

Additional honorarium given by the States/UTs to AWWs/AWHs from their own resources

S. No.	States/UTs	Additional honorarium given by States/UTs each month (In Rs.)	
		Anganwadi Workers (AWW)	Anganwadi Helper (AWH)
	Andaman & Nicobar	3000	2500
	Andhra Pradesh	7000	4750
	Arunachal Pradesh	Nil	Nil
	Assam	2000	1000
	Bihar	1450	725
	Chandigarh	3600	1800
	Chhattisgarh	2000	1000
	Dadra Nagar Haveli and Daman & Diu	1000	600
	Delhi	5178	2589
	Goa	5500-13500*	3750-6750*
	Gujarat	5500	3250
	Haryana	7286-8429*	4215
	Himachal Pradesh	4600	2450
	Jammu & Kashmir	600	340
	Jharkhand	5000	2500
	Karnataka	6500-7000*	4000-4500*
	Kerala	2000	2000
	Lakshadweep	5500	4750
	Madhya Pradesh	7000	3500
	Maharashtra	3825	2175
	Manipur	1000	600
	Meghalaya	1500	1000
	Odisha	1000	500
	Puducherry	600	300
	Punjab	5000	2850
	Rajasthan	3891-4030*	2640
	Sikkim	2225	1500
	Uttarakhand	3000	1500
	West Bengal	3750	4050
	Uttar Pradesh	1500	750
	Nagaland	Nil	Nil
	Mizoram	450	500
	Tamil Nadu	3200-19700*	1850-10250*
	Telangana	9150	5550
	Tripura	150-5346*	93-3518*
	Ladakh	1300	650

* Depending on the qualification and/or number of years of service

ANNEXURE III

ANNEXURE REFERRED IN REPLY TO PART (c) of LOK SABHA UNSTARRED QUESTION NO. 107 FOR 02.02.2024 REGARDING “ANGANWADI CENTRES IN MADHYA PRADESH” ASKED BY DR. DHAL SINGH BISEN

State/UT wise status of Anganwadi Centres infrastructure *

S.No.	Name of States/UTs	Operational AWCs	AWCs in pucca building	AWCs with Toilets	AWCs with Drinking Water facilities
1	Andhra Pradesh	55607	53741	40281	55607
2	Bihar	112094	85799	99567	98014
3	Chhattisgarh	51857	46455	39030	39868
4	Goa	1262	1260	1261	1261
5	Gujarat	53029	53029	51942	51774
6	Haryana	25962	25962	23792	25662
7	Himachal Pradesh	18925	17052	18901	18924
8	Jammu & Kashmir	28426	20001	27222	27637
9	Jharkhand	38432	35118	21189	24303
10	Karnataka	65911	59206	64924	65911
11	Kerala	33115	32543	33043	30782
12	Madhya Pradesh	97135	95609	81683	92596
13	Maharashtra	110446	101308	81231	93611
14	Orissa	74154	73430	34236	74154
15	Punjab	27307	27274	25030	27307
16	Rajasthan	61873	61873	41026	41603
17	Tamil Nadu	54439	42266	43360	54439
18	Telangana	35700	30055	18483	33838
19	Uttar Pradesh	189021	189021	161552	175741
20	Uttarakhand	20067	20053	16755	17646
21	West Bengal	119481	89867	83547	108976
22	A&N Island	720	610	691	720
23	Chandigarh	450	450	450	450
24	Dadra & Nagar Haveli/ Daman & Diu	405	306	405	405
25	Lakshadweep	59	59	59	59
26	Delhi	10897	10845	10897	10897
27	Puducherry	855	855	780	786
28	Arunachal Pradesh	6225	2808	458	6225
29	Assam	62093	62093	33167	28835
30	Manipur	11510	3373	9467	1239
31	Meghalaya	5896	5723	3311	2243
32	Mizoram	2244	253	2161	1985
33	Nagaland	3980	3980	2285	3455
34	Sikkim	1308	1302	1308	1308
35	Tripura	10145	9882	8267	9504
36	Ladakh	1141	634	1089	870
	TOTAL	1392171	1264095	1082850	1228576

*Data as per Annual Program Implementation Plan (APIP)

ANNEXURE -IV

ANNEXURE REFERRED IN REPLY TO PART (e) of LOK SABHA UNSTARRED QUESTION NO. 107 FOR 02.02.2024 REGARDING “ANGANWADI CENTRES IN MADHYA PRADESH” ASKED BY DR. DHAL SINGH BISEN

Statement of Foodgrains allocated under WBNP including children for the Year 2023-24 (till 31.01.2024)			
#	States/UTs	Total Allocation (in MTs)	
		Wheat	Fortified Rice
1	Andaman & Nicobar	0	129.60725
2	Andhra Pradesh	14240	24932
3	Arunachal Pradesh	0	516.039
4	Assam	24734.191	44687.86
5	Bihar	0	164625.33
6	Chandigarh	30	202
7	Chhattisgarh	22333.407	7549.088
8	Dadra & Nagar Haveli & Daman & Diu	268.352	364.597
9	Delhi	7079.903	7079.903
10	Goa	11	760.414
11	Gujarat	49985.13	10540.978
12	Haryana	20981.824	7660.909
13	Himachal Pradesh	5896.807	2123
14	Jammu & Kashmir	0	13602.64
15	Jharkhand	13260	13325
16	Karnataka	56724.16	58189.99
17	Kerala	7577	6858
18	Ladakh	9	108
19	Lakshadweep	56.68125	56.68125
20	Madhya Pradesh	86995.21	36343.08
21	Maharashtra	101177	30805.33
22	Manipur	0	6011.997
23	Meghalaya	6299.955	4500.923
24	Mizoram	449.7027	799.6938
25	Nagaland	0	3814.274
26	Odisha	32057.93	33364.53
27	Puducherry	0	387.9523
28	Punjab	17449.133	7527.094
29	Rajasthan	61701.74	14017.532
30	Sikkim	242.99564	0
31	Tamil Nadu	34571.63	36058.42
32	Telangana	14154.689	19644.904
33	Tripura	0	6351.166
34	Uttar Pradesh	247425.59	218650.54
35	Uttarakhand	7290.43	7910.3
36	West Bengal	0	123251.91
	Total	833003.46059	912751.6826
